

National Company Law Tribunal

Allahabad Bench

CP NO.117(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE COMPANY: Maharaja Telesystems Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act,1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Arnab Banerji	Adv.	Petitioner	AB
<u>2.</u>				

CP No.117 (ND)/2015: Maharaja Telesystems Pvt. Ltd. & Ors

Learned Counsel Mr. Arnab Banerji appeared for petitioner.
Respondents are set exparte. No representation from them, hence the
case is already fixed for final hearing.

Case is fixed for final hearing , petitioner is at liberty file written
submission. List the matter on 3rd March, 2017.



MR. H.P. CHATURVEDI, JDL. Member

Dated: 08.02.2017